

ANNEXURE A

Pradhan Mantri Matsya Sampada Yojana (PMMSY) Schemes

Sr. No .	Scheme	Target/ Beneficiary	Eligibility Criteria	Amount/nature of support provided		Documents required
				General	ST/SC/Women	
1.	Construction of new ponds for brackish water aquaculture	Individual Beneficiary.	Self-Contained proposal with technical economical details, species to be cultured, capital cost, recurring cost, details about direct & indirect employment generation, enhancement of fish production, specific timeline for implementation, source of finance, details about land. Ponds /tanks having water depth of 1.5mtrs. assistance is restricted to 2 ha. Individual beneficiary.	Financial assistance of 40% will be granted limited to unit cost of Rs. 8 lakhs 3.2 lakhs	Financial assistance of 60% will be granted limited to unit cost of Rs. 8 lakhs 4.8 lakhs	a) 15 years Residence Certificate of applicant b) CAA Registration Certificate c) Aadhaar Card d) SC/ST Certificate (if applicable) e) Detailed Project Report f) Quotation/ Cost Estimates g) Work completion certificate from the registered Engineer h) Mandate form (2 copies)
2.	Input cost for brackish water aquaculture	Individual Beneficiary.	Input cost for newly constructed pond	Financial assistance of 40% will be granted limited to unit cost of Rs. 6 lakhs/Ha. 2.4 lakhs	Financial assistance of 60% will be granted limited to unit cost of Rs. 6 lakhs/Ha 3.6 lakhs	

Sr. No .	Scheme	Target/ Beneficiary	Eligibility Criteria	Amount/nature of support provided		Documents required
				General	ST/SC/Women	
3.	Bivalve cultivation (mussels, clams, pearl etc.)	Individual Beneficiary/ Societies / SHG	Necessary permissions for allotment of sea area unit cost include capital cost and one time input & operational cost. Governmental Financial assistance is restricted to 5 units for individual & 50 units for Societies / SHG	Financial assistance of 40% will be granted limited to unit cost of Rs. 0.2 lakhs 8,000/-	Financial assistance of 60% will be granted limited to unit cost of Rs. 0.2 lakhs 12,000/-	a) 15 years Residence Certificate of applicant b) Aadhaar Card c) SC/ST Certificate (if applicable) d) NOC from Captain of Ports e) Letter from Bank (if applicable) f) Detailed Project Report g) Quotation/ Cost Estimates h) Design/Layout i) Mandate form (2 copies)
4.	Construction of Biofloc ponds for Brackish water/Saline/ Alkaline areas including inputs of Rs 8 lakhs/0.1Ha	Individual Beneficiary	Self Contained proposal with technical economical details, species to be cultured, capital cost, recurring cost, details about direct & indirect employment generation, enhancement of fish production, specific timeline for implementation, source of finance, details about land. The government assistance is restricted to 2 units of 0.1 ha. Individual beneficiary. And 2 unit of .01 ha multiple by no of members of Groups ceiling of 20 unit of 0.1 hc.	Financial assistance of 40% will be granted limited to unit cost of Rs. 18 lakhs/0.1Ha. 7.2 lakh	Financial assistance of 60% will be granted limited to unit cost of Rs. 18 lakhs/0.1Ha 10.8 lakh	a) 15 years Residence Certificate of applicant b) Aadhaar Card c) SC/ST Certificate (if applicable) d) Land Documents A. For owners • Copy of the land deed. • Form I & XIV B. For lessee • NOC from land owner. • Registered lease agreement.
5.	Construction of Biofloc ponds for Fresh water areas including inputs of Rs 4lakhs/0.1 Ha	Individual Beneficiary		Financial assistance of 40% will be granted limited to unit cost of Rs. 14 lakhs/0.1Ha. 5.6 lakh	Financial assistance of 60% will be granted limited to unit cost of Rs. 14 lakhs/0.1Ha 8.4 lakh	

6.	Establishment of Medium RAS (with 6 tank of minimum 30m3/tank capacity 10ton/crop)/ Biofloc culture system (25 tanks of 4m dia and 1.m high)	Individual Beneficiary	DPR with justification, Capital cost, recurring cost, source of fund details, anticipated details about direct & indirect employment generation, enhancement of fish production, specific timeline for implementation, details about land. The government assistance is restricted to one unit Individual beneficiary.	Financial assistance of 40% will be granted limited to unit cost of Rs. 25 lakhs 10 lakh	Financial assistance of 60% will be granted limited to unit cost of Rs. 25 lakhs 15 lakh	e) NOC from Village Panchayat/ Municipality f) Letter from Bank (if applicable) g) Project Report h) Quotation/ Cost Estimates i) Design/Layout j) Mandate form (2 copies)
7.	Establishment of small RAS (with 1 tank of minimum 100m capacity / Biofloc (7 tanks of 4m dia and 1.5 high) culture system	Individual Beneficiary		Financial assistance of 40% will be granted limited to unit cost of Rs. 7.5 lakhs 3 lakh	Financial assistance of 60% will be granted limited to unit cost of Rs. 7.5 lakhs 4.5 lakh	
8.	Construction of New Grow-out ponds for Fresh water	Individual Beneficiary	Self-Contained proposal with technical economical details, species to be cultured, capital cost, recurring cost, details about direct & indirect employment generation, enhancement of fish production, specific timeline for implementation, source of finance, details about land. Ponds /tanks having water depth of 1.5mtrs. The government assistance is restricted to 2 hac. Individual beneficiary.	Financial assistance of 40% will be granted limited to unit cost of Rs. 7 lakhs 2.8 lakh	Financial assistance of 60% will be granted limited to unit cost of Rs. 7 lakhs 4.2 lakh	a) 15 years Residence Certificate of applicant b) Aadhaar Card c) SC/ST Certificate (if applicable) d) Detailed Project Report e) Land Documents f) Quotation/ Cost Estimates g) Work completion certificate from the registered Engineer h) Mandate form (2 copies)

9.	Inputs for fresh water aquaculture including composite fish culture, scampi, Pangasius, Tilapia etc.		Input cost for newly constructed fresh water pond/tanks	Financial assistance of 40% will be granted limited to unit cost of Rs. 4 lakhs 1.6 lakh	Financial assistance of 60% will be granted limited to unit cost of Rs. 4 lakhs 2.4 lakh	a) 15 years Residence Certificate of applicant b) Aadhaar Card c) SC/ST Certificate (if applicable) d) Detailed Project Report e) Land Documents f) Quotation/ Cost Estimates g) Work completion certificate from the registered Engineer h) Mandate form (2 copies)
10.	Installation of Cages in Reservoirs (Rivers)	Individual Beneficiary and SHGs	Beneficiary shall obtain necessary permission for installation of cages. The reservoir for cage should contain water throughout with water depth areas of 8 mtrs. Beneficiary shall submit DPR with justification, Capital cost, recurring cost, details about direct & indirect employment generation, enhancement of fish production, specific timeline for	Financial assistance of 40% will be granted limited to unit cost of Rs. 3 lakhs 1.2 lakh	Financial assistance of 60% will be granted limited to unit cost of Rs. 3 lakhs 1.8 lakh	a) 15 years Residence Certificate of applicant (if applicable) b) Registration Certificate of the Group/Society (if applicable) c) Aadhaar Card of applicant d) SC/ST Certificate (if applicable)

			implementation, source of finance. The government assistance is restricted to a maximum of 18 nos. of cages for individual & 72 nos of cages for SHG			e) Google image duly earmarking location and project site along with Latitude and Longitude f) NOC from Village Panchayat/ Municipality/WRD/Captain of Ports Department g) Letter from Bank (if applicable) h) Detailed Project Report i) Quotation/ Cost Estimates j) Design/Layout of cages k) Photographs of the cages l) Mandate form (2 copies)
12.	Backyard Ornamental fish Rearing unit (both Marine and Fresh Water)	Individual Beneficiary	(i) Financial Assistance may be provided to the members of SHGs/ cooperatives/ JLGs etc. who can come together and establish these units as a group activity for establishing economies of scale. (ii) Financial Assistance will be provided to household/ individual beneficiaries those who have own house with a minimum vacant land of 300 Sq.ft with adequate water facility for setting up of ornamental fish production unit. (iii) The Governmental Assistance is restricted to (a) 1 unit per individual beneficiary, (b) 1 unit multiplied by the number of members of the group/society with a ceiling of 20 units per group/society in case of Groups of fishers and fish farmers	Financial assistance of 40% will be granted limited to unit cost of Rs. 3 lakh 1.2 lakh	Financial assistance of 60% will be granted limited to unit cost of Rs. 3 lakh 1.8 lakh	a) 15 years Residence Certificate of applicant b) Aadhaar Card c) Land Documents d) SC/ST Certificate (if applicable) e) Detailed Project Report f) Quotation/ Cost Estimates g) Mandate form

13.	Medium Scale Ornamental fish Rearing Unit (Marine and Freshwater Fish)		(i) Financial Assistance may be provided to the members of SHGs/ cooperatives/ JLGs etc. who can come together and establish these units as a group activity for establishing economies of scale. (ii) The Governmental financial assistance will be provided to beneficiaries those who own a minimum vacant land of 150 Sq.m with adequate water facility. (iii) The Governmental assistance is restricted to (a) 1 unit per individual beneficiary, (b) 1 unit multiplied by the number of members of the group/society with a ceiling of 20 units per group/society in case of Groups of fishers and fish farmers	Financial assistance of 40% will be granted limited to unit cost of Rs. 8 lakh 3.2 lakh	Financial assistance of 60% will be granted limited to unit cost of Rs. 8 lakh 4.8 lakh	a) 15 years Residence Certificate of applicant b) Aadhaar Card c) Land Documents d) SC/ST Certificate (if applicable) e) Detailed Project Report f) Quotation/ Cost Estimates g) Mandate form
14.	Integrated Ornamental fish unit (breeding and rearing for fresh water fish)		(i) Financial Assistance may be provided to the members of SHGs/ cooperatives/ JLGs etc. who can come together and establish these units as a group activity for establishing economies of scale. (ii) The Governmental financial assistance will be provided beneficiaries those who own a minimum land of 500 Sq.m with adequate water facility. (iii) The Governmental assistance is restricted to (a) 1 unit per individual beneficiary, (b) 1 unit multiplied by the number of members of the group/society with a ceiling of 20 units per group/society in case of Groups of fishers and fish farmers	Financial assistance of 40% will be granted limited to unit cost of Rs. 25 lakh 12 lakh	Financial assistance of 60% will be granted limited to unit cost of Rs. 25 lakh 18 lakh	a) 15 years Residence Certificate of applicant b) Aadhaar Card c) Land Documents d) SC/ST Certificate (if applicable) e) Detailed Project Report f) Quotation/ Cost Estimates Mandate form

State Schemes

Department: Directorate of Fisheries, Government of Goa, Panaji Goa

Sr No	Scheme	Target / beneficiary	Eligibility criteria	Amount /nature of support provided	Documents required
1.	Financial Assistance to Brackish Water Aquaculture Farms.	Individual	1. Beneficiaries should be small farmers having water spread area of 2 ha. or less. 2. Farms owned by farmers should be licensed by Coastal Aquaculture Authority.	(a) <u>Financial Assistance for construction and Renovation of Farms</u> 25% subsidy limited to Rs.2.00 lakh per ha of which Rs.45,000/- per ha will be the Central Share. Upto 2 ha after 5 years. (b) <u>Financial Assistance for purchase of farming equipments:</u> 50% subsidy limited to Rs.1.00 lakh per ha. Upto 2 ha after 5 years. (c) <u>Financial Assistance for purchase of feed:</u> 25% subsidy of the cost of feed limited to Rs.30000/- per crop per ha for 2 crops in a year. Eligible every year.	1. Application in prescribed form. 2. Joint Photograph of applicant with his/her spouse. 3. Aadhar Card/Ration card 4. CAA License copy. 5. Form I&XIV of the proposed land. 6. N.O.C. from local Panchayat. 7. Mandate Form.
2.	Financial Assistance for setting up of Crab farming Unit in Goa	Individual	1. Fish farmer/ individual/ Registered Self help group/ Societies, interested in the setting up of the Crab farming unit in the State of Goa can avail the benefit under this scheme. 2. Fish farmer/ Individual should be resident of Goa for last fifteen years. 3. Applicant should undergo training programme on Crab Farming organized by the	(a) <u>Financial assistance for setting up of the crab culture unit</u> 25% of the actual cost limited to Rs. 1,50,000/-, per ha. Farmer will be eligible upto 2 ha. (b) <u>Financial assistance for purchase of Seed and feed:</u> 50% of the actual cost limited to Rs. 75,000/- per ha., limited to 2 ha. area.	1. Application in prescribed form. 2. Joint Photograph of applicant with his/her spouse. 3. Survey Plan showing neighboring area in original. 4. Engineering layout. 5. Project Report 6. Affidavit. 7. Form I&XIV of the proposed land. 8. N.O.C. from local Panchayat. 9. Proof of existence of the farm in case the farm is a existing as the traditional farm. 10. Ownership/leased document. 11. Residence Certificate of 15 years in Goa.

			Fisheries Department/ MPEDA/ ICAR/ other institutes.		12.Training completion certificate of crab farming from Directorate of Fisheries/MPEDA/ ICAR/ any other Institute. 13. Mandate Form.
3.	Financial Assistance to Fresh Water Aquaculture Farm	Individual	1. Fish farmer/ individual/ Registered Self help group/ Societies/Association, interested in Fresh water fish/prawn farming in the State of Goa can avail the benefit under this scheme. Fish farmer/ Individual should be resident of Goa for last fifteen years.	(a) <u>Financial Assistance for Construction and Renovation of farm.</u> 25% subsidy of the cost of construction and renovation of farm limited to Rs.2.00 lakh per ha. limited to 2 ha. Farmer will be eligible for the subsidy for renovation /construction of farm after every 5 years. (b) <u>Financial Assistance for purchase of Feed and Seed.</u> 25% of the subsidy on the cost of seed and feed limited to Rs.50,000/- per ha. Limited to 2 ha. Farmer will be eligible for subsidy on seed and feed once in every year. (c) <u>Financial Assistance for purchase of Farm Equipment's.</u> 50% of the cost limited to Rs.60,000/- per ha. for purchase of farm equipment's. Farmer will be eligible for the subsidy for purchase of farm equipment after every 5 years.	1. Application in prescribed form. 2. Joint Photograph of applicant with his/her spouse. 3. Aadhar Card/Ration card. 4. Form I&XIV of the proposed land. 5. N.O.C. from local Panchayat. 6. Mandate Form.
4.	Financial Assistance to Mussel Culture and Oyster Farming in Goa	Individual	1. Fish farmer/ individual/ Registered Self help group/ Societies, interested in the setting up of the Mussel culture/ Oyster farming unit in the State of Goa can avail the benefit under this scheme. 2. Fish farmer/ Individual should be resident of Goa for last fifteen years.	(a) <u>Setting up of unit in estuarine waters:</u> 50% subsidy limited to Rs. 25,000 per unit, maximum for 2 units. Each unit in the estuarine water will be of size 4 mtrs X 4 mtrs. (b) <u>Setting up of unit in open sea</u> 50% limited to Rs. 40,000 per unit, maximum for 2 units. Each unit in the Open sea will be of size 6 mtrs X 6 mtrs.	1. Proof of identity. 2. Photographs (2 nos.) 3. Documents for the proof of availability of land (if applicable) A. For Owners (i) Copy of the land deed. (ii) Form I & XIV B. For lessee (i) NOC from land owner. (ii)Registered lease agreement. 4. Proof of availability of finance.

			3. Applicant should undergo training programme on Mussel Culture/ Oyster Farming organized by the Fisheries Department/ MPEDA/ ICAR/ any other institute.		5. Detailed Project Report. 6. Estuarine unit in river/open sea : NOC from concerned authority. 7. Certificate of Experience 8. Expenditure Details. 9. Design/ Layout 10. Mandate Form
5.	Financial Assistance for setting up of Ornamental Fish Unit in Goa	Individual/ Registered Self Help Group	1. Fish farmer/ individual/ Registered Self help group/ Societies, interested in the setting up of the ornamental fish farming unit in the State of Goa can avail the benefit under this scheme. 2. Fish farmer/ Individual should be resident of Goa for last fifteen years. 3. Applicant site should have adequate water facilities for setting up of the unit. 4. Applicant having own/ leased land, adequate to set up an ornamental unit can avail the benefit under this scheme. 5. Applicant should undergo training programme on Ornamental Fish Farming organized by the Fisheries Department/ MPEDA/ ICAR.	i) For setting up of a Breeding unit- 50% of the actual cost limited to Rs. 1,50,000/-. ii) For setting up of a Rearing unit- 50% of the actual cost limited to Rs. 1,50,000/-. iii) For setting up of a Rearing unit & Breeding unit- 50% of the actual cost limited to Rs. 2,50,000/-.	1. Proof of identity. 2. Photographs (2 nos.) 3. Documents for the proof of availability of land. A. For Owners (i) Copy of the land deed. (ii) Form I & XIV B. For lessee (i) NOC from land owner. (ii) Registered lease agreement. 4. Proof of availability of finance. 5. Detailed Project Report 6. Certificate of Experience 7. Estimate for the proposed Ornamental unit. 8. Design/ Layout 9. Mandate Form